NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. MA 3647/2019 IA 2490/2022 IA 3115/2022 IA 3785/2022 In C.P.(IB)/532(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - MA 3647/2019 Mr. Anish Niranjan Nanavaty..Applicant
IA 2490/2022 Oberoi Realty Ltd
V/s
Anish Niranjan Nanavaty
IA 3115/2022 Siddhivinayak Realties Private Limited
V/s
Anish Niranjan Nanavaty
IA 3785/2022 Siddhivinayak Realties Private Limited
V/s
Anish Niranjan Nanavaty
IN THE MATTER OF
Asset Reconstruction Company Ltd.
V/s
V Hotels Ltd.

APPEARANCES: -

FOR THE APPLICANT	:	Counsel, Mr. Parimal K Shroff Adv. Dhruwin Timbadia
FOR THE RESPONDENT	:	Adv Hetvi Mota (R-1 & 2)
FOR THE RP	**:**	Adv. Aditya V. Singh,

Section: 60(5) Rule 11 of NCLT, 2016 U/s 7 of (IBC)

ORDER

The matter is taken up through Virtual Hearing (VC). List this matter on **18.01.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Jagdish